

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7764/2014

RAVINDER KAUR GREWAL &amp; ORS.

Appellant(s)

VERSUS

MANJIT KAUR &amp; ORS.

Respondent(s)

Date : 31-07-2020 This appeal was called on for pronouncement of judgment today.

For Appellant(s)

Mr. Prem Malhotra, AOR

For Respondent(s)

Mr. Sanjay Jain, AOR

## O R D E R

Hon'ble Mr. Justice A.M. Khanwilkar pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Dinesh Maheshwari

The Civil Appeal is allowed in terms of the signed reportable judgment.

Pending applications, if any, stand disposed of.

(DEEPAK SINGH)  
COURT MASTER (SH)

(VIDYA NEGI)  
COURT MASTER (NSH)

[Signed reportable judgment is placed on the file]